

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

MA 1634/2001  
CP 287/2001  
OA 1098/2000

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New Delhi this the 18th day of July, 2002

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Shri S.A.T. Rizvi, Member (A)

1. Smt. Saraswati Ghosh  
W/O Lt. Sh. Dalip Ghosh,  
R/O 405, Sangam Vihar, Delhi
2. Smt. Rajesh W/O Sh. Rajai,  
R/O Juggi No. 216, Gali No. 3,  
Dharampur Mohalla, Chanderpur,  
Delhi-31
3. Smt. Sunita W/O Sh. Jagdish,  
R/O 36/221, Trilokpuri, Delhi-91
4. Jitender Singh S/O Sh. Pancham Singh,  
983, Kalyan Bass, Delhi-91
5. Nagender S/O Sh. Bihari Lal  
R/O 36/221, Trilokpuri, Delhi-91
6. Laxman,  
Juggies, Near 100 Quarters,  
Delhi Gate, Delhi.

.. Petitioners

(By Advocate Shri Yogesh Sharma )

VERSUS

1. Shri N. Diwakar,  
Director,  
Social Welfare Department,  
Govt. of NCT, Old ITO Bldg.,  
Canning Lane, K.G. Marg, New Delhi.
2. Shri R.C. Paswan,  
Principal,  
Govt. Lady Noyce Sec. School,  
Firozshah Kotla, Delhi Gate, Delhi.

.. Respondents

(By Advocate Shri George Paracken )  
along with Sh. K.J.R. Burman, Jt.  
Director (A)

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

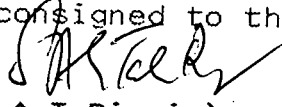
We have heard learned counsel for the parties in CP  
287/2001. This Contempt Petition has been filed by the


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petitioners claiming wilful disobedience of the Tribunal's order in not implementing the same i.e. the order dated 15.12.2000 in OA 1098/2000.

2. Today, when the CP was taken up for hearing, Shri Yogesh Sharma, learned counsel has fairly submitted that in terms of the aforesaid order of the Tribunal, the respondents have conferred temporary status on the applicants and have also given them <sup>the</sup> due amounts of difference of wages. He has submitted that the aforesaid order of the Tribunal has been fully complied with. Under the circumstances, the presence of Shri K.J.R.Burman, Joint Director (Admn) is discharged.

3. CP 287/2001 is accordingly dismissed. Notices issued to the alleged contemnors are discharged. File to be consigned to the record room.

  
( S.A.T. Rizvi )  
Member (A)

  
(Smt. Lakshmi Swaminathan)  
Vice Chairman (J)

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